

Annexure-V

Name of the corporate debtor: **SVK SHIPPING SERVICES PRIVATE LIMITED**; Date of commencement of Liquidation: 06-09-2024;List of creditors as on: 05-11-2024 List of **Operational Creditors (Government)**

(Amount in ₹)

S No	Name of the Creditor	Identifica tion No.	Details of		Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable					
1	EPFO, Zonal Office- Vijayawada	-	01-10-2024	47,99,598	47,99,598	OC-Govt	-	NA	-	-	No	-	-	-	-	-	Admitted in Full
2	ESIC, Sub-Regional Office, VSKP	-	06-11-2024	19,69,889	19,69,889	OC-Govt	-	NA	-	-	No	-	-	-	-	-	Admitted in Full
3	Deputy Commissioner of North CGST Division, VSKP	-	07-11-2024	12,86,78,945	12,86,78,945	OC-Govt	-	NA	NA	-	No	-	-	-	-	-	Claim taken as submitted in CIRP
			Total	13,54,48,432	13,54,48,432		-			-		-	-	-	-	-	



Kalkolanu Murali Krishna Prasad
KALVAKOLANU MURALI KRISHNA PRASAD
Liquidator,

M/s. SVK Shipping Services Private Limited (In Liquidation)
Reg No. IBBI/HPA-001/IP-P00967/2017-2018/11588